GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 430
ANSWERED ON 22/07/2025

FUNCTIONING OF GRAM PANCHAYATS

430. SHRI BASAVARAJ BOMMAI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether number of Gram Panchayats that are functioning with/without Panchayat Buildings in the country, State-wise, if so, the details thereof;

(b) whether the Government has taken any steps to construct Panchayat Buildings in all the Gram Panchayats in the country, if so, the details thereof;

(c) whether any steps are being taken by the Government for the computerization of all Gram Panchayats offices in the country;

(d) if so, the details thereof and if not, the reasons therefor;

(e) the number of Gram-Panchayats that were covered under the Special Gram Sabha cum Orientation Programme and the areas that were focussed upon in the Training Programme; and

(f) the details of the role played by the young fellows from Panchayti Raj and its representatives?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(Prof. S.P. SINGH BAGHEL)

(a) to (d) Local Self Government and Village Administration being the State subject under the 7th Schedule of the Constitution, the primary responsibility for infrastructure development, including computerization, in Panchayats lies with States/UTs. However, under the Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA), the Ministry supplements the efforts of States and UTs in building Panchayat infrastructure, at a limited scale, with particular focus on the North Eastern States. Under this Scheme, the Ministry provides assistance for key infrastructure elements within Panchayats, including the

Panchayat Bhawan and Computers & peripherals. Under the scheme, construction of 12940 Gram Panchayat Bhawan and Procurement of 52562 computers have been approved to States/ UTs so far.

As per information available, State/UT-wise details of Gram Panchayats with/without Panchayat Buildings is attached at **Annexure-I**.

(e) The Special Gram Sabha cum-Orientation Programmes are organised with a clear focus on specific initiatives, schemes, or projects of the Government. These programmes serve as platforms for mass mobilization of citizens, elected representatives (ERs), and Panchayati Raj (PR) officials, with the objective of raising awareness and disseminating key information about the relevant scheme, initiative, or project. Details of Special Gram Sabha cum-Orientation Programmes were organised on different occasion are as under:

(i) **2nd October 2024:** Focused on GPDP, Localisation of SDGs (LSDGs), Sankalp by Gram Panchayats for focused planning, and *Ek Ped Maa Ke Naam* campaign.

(ii) **15–26 November 2024 (Janjatiya Gaurav Divas):** Covered PESA Act and Forest Rights Act (FRA).

(iii) **18th January 2025:** Organized on the theme of the SVAMITVA Scheme.

(iv) **8th March 2025 (International Women's Day):** Special Gram Sabhas held in selected Gram Panchayats aimed at developing them as Women-Friendly Panchayats.

The State-wise details of the special Gram Sabha cum-Orientation Programmes organised and captured through online platform is at **Annexure-II**.

(f) Young Fellows (Panchayati Raj Associates) are engaged under the Ministry's initiatives in select Gram Panchayat clusters. If a selected Panchayat for a Special Gram Sabha falls within a Young Fellow's cluster, they act as the Nodal Officer-cum-Coordinator for that event. In this capacity, they assist in planning and execution of the programme, coordinate logistics such as venue selection and participant mobilization, ensure availability of IEC materials (posters, banners, flip charts), support elected representatives and Panchayat functionaries in organizing the event, and upload programme-related data and reports on the Ministry's online platform.

Additionally, Young Fellows work with Elected Representatives to ensure effective community participation, smooth conduct of the Gram Sabha, and proper documentation of discussions and outcomes.

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Annex refer to in reply to Part (a) to (d) of the Lok Sabha Unstarred Question No. 430 to be answered on 22/07/2025

State/UT-wise details of Gram Panchayats with/without Panchayat Buildings

Sl. No	Name of the State/UTs	Total GPs/TLBs	GPs with Bhawan	GPs without GP Bhawan
1	Andhra Pradesh	13371	12139	1232
2	Arunachal Pradesh	2108	1182	926
3	Assam	2192	1934	258
4	Bihar	8053	1548	6505
5	Chhattisgarh	11693	11623	70
6	Goa	191	183	8
7	Gujarat	14648	12047	2601
8	Haryana	6227	2690	3537
9	Himachal Pradesh	3615	3537	78
10	Jammu and Kashmir	4291	3964	327
11	Jharkhand	4345	4247	98
12	Karnataka	5948	5690	258
13	Kerala	941	940	1
14	Madhya Pradesh	23011	21556	1455
15	Maharashtra	27943	23454	4489
16	Manipur	161	134	27
17	Meghalaya	6431	5372	1059
18	Mizoram	834	470	364
19	Nagaland	1315	753	562
20	Odisha	6794	5576	1218
21	Punjab	13236	8329	4907
22	Rajasthan	11193	11193	0
23	Sikkim	199	185	14
24	Tamil Nadu	12525	11694	831
25	Telangana	12848	10160	2688
26	Tripura	606	588	18
27	Uttar Pradesh	57691	55058	2633
28	Uttarakhand	7817	7037	780
29	West Bengal	3339	3252	87
	Union Territories			
1	Andaman & Nicobar	70	68	2
2	The Dadra And Nagar Haveli And Daman And Diu	42	42	0
3	Lakshadweep	10	10	0
4	Ladakh	193	185	8
5	Puducherry	108	108	0
	Total	**263989**	**226948**	**37041**

Annex refer to in reply to Part (e) of the Lok Sabha Unstarred Question No. 430 to be answered on 22/07/2025

State/UT-wise details of special Gram Sabha cum-Orientation Programmes

Sl. No.	State/UT	2nd October, 2024	15-26 November, 2024	18th January, 2025	8th March, 2025
1	Andhra Pradesh	13	269	0	0
2	Assam	5	328	0	26
3	Arunachal Pradesh	19	7	0	0
4	Andaman & Nicobar	0	0	0	2
5	Bihar	85	297	0	38
6	Chhattisgarh	86	4626	850	0
7	Goa	1	14	0	0
8	The Dadra and Nagar Haveli and Daman and Diu	2	26	0	3
9	Gujarat	16	2388	394	32
10	Haryana	1	0	0	13
11	Himachal Pradesh	11	87	27	11
12	Jammu & Kashmir	0	215	174	20
13	Jharkhand	103	0	0	0
14	Karnataka	10	364	0	31
15	Kerala	2	40	0	14
16	Ladakh	0	98	22	2
17	Madhya Pradesh	71	6807	8143	47
18	Maharashtra	45	0	1054	32
19	Manipur	2	143	0	6
20	Meghalaya	1	994	0	12
21	Mizoram	1	332	4	10
22	Nagaland	2	507	0	11
23	Odisha	69	2278	3	3
24	Punjab	0	0	117	18
25	Rajasthan	28	2090	1000	28
26	Tamil Nadu	11	125	0	32
27	Telangana	12	440	0	22
28	Sikkim	22	5	0	0
29	Tripura	5	297	0	8
30	Uttar Pradesh	54	291	21527	74
31	Uttarakhand	10	109	0	10
32	West Bengal	4	572	0	20
Total		**691**	**23749**	**33315**	**525**

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